

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION No.3865  
TO BE ANSWERED ON 19.03.2018

**Eligibility Criteria for Assistant Professors**

†3865. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) is going to change eligibility criteria for Assistant Professor in all the colleges of the country by making a regulation that only Ph.D. holders are eligible for this post;

(b) if so, the reasons therefor;

(c) whether all the candidates having Ph.D. degree are likely to be appointed directly without any examination and if so, the details thereof;

(d) whether the Government is aware that the requirement of National Eligibility Test (NET)/State Eligibility Test (SET) is being abolished; and

(e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (e): The University Grants Commission (UGC) had constituted a committee to prepare draft UGC Regulations on “Minimum qualifications for appointment of teachers and other academic staff in universities and colleges and measures for the maintenance of standards in higher education-2018”. The draft regulations were uploaded on the UGC’s website to seek the feedback/suggestions/comments from various stakeholders. The draft regulations are available at [https://www.ugc.ac.in/pdfnews/7040108\\_Public-Notice-DraftUGCRegulations.pdf](https://www.ugc.ac.in/pdfnews/7040108_Public-Notice-DraftUGCRegulations.pdf).

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